

Contested Commercial Cases disposed during the Month: January, 2025															
Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whethe Pre-Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Nil											
2	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	TS(COM)	22/2024	05.09.2020	WBHIDCO Vs Balaji Enterprise	Hillol Dasgupta	9331032939	28.01.2025	1606 Days	No	Dismissed on contest	06.02.2025	9 Days
3	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)/44/2024	44/2024	19-10-2023	Arup Seth Vs M/S Chatterjee Construction	Birendra Pathak Vs Anunoy Mukherjee	8900629025 vs 9832882943	09-01-2025	448 days	No	Dismissed as barred by Limitation	NO	NO
4	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)/6/2024	06/2024	23-12-2022	Pradip Kumar Ganeriwala Vs M/S Dutta Car and Company and 3 ors	Avijit Chakraborty Vs Mr. Vinay Kumar Dubey	9434197462 vs 9732054911	16-01-2025	755 days	Yes	Return of Complaint	NO	NO
5	Commercial Court Siliguri	Darjeeling ,jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1	Money suit, Title suit, Commercial civil suit, title suit, Money execution, Misc. Arb., Misc case, Arbi. Execution, Misc(Judl.) arb. ,	Nil										
Total : 3 Cases															